

(2024) 07 MAN CK 0017

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 89 Of 2019, 971 Of 2018

Pangambam Nanao Singh

APPELLANT

Vs

State of Manipur & Anr.

RESPONDENT

Date of Decision: July 2, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: K. Roshan, A. Bheigya Meitei

Judgement

Ahanthem Bimol Singh, J

Mr. K. Roshan, learned counsel appearing for the petitioner prays for taking up this matter after the summer vacation.

Mr. A. Bheigya Meitei, learned counsel appearing for the respondents has no objection.

As prayed for, list these cases again on 30-07-2024.

Registry is directed to delete the name of Mr. W. Darakishwor, learned senior panel counsel from the cause list.